

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 282 OF 2016

AND

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Dated : 4th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of :

APPEAL NO. 282 OF 2016

M/s. Lord Chloro Alkali Ltd. **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Shubham Arya
Mr. Pulkit Agrawal for R-2 to R-4

APPEAL NO. 314 OF 2016 & IA NO. 649 OF 2016

Rajasthan Steel Chambers **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Shubham Arya
Mr. Pulkit Agrawal for R-2 to R-4

ORDER

As agreed by the learned counsel for both the parties, list these matters for hearing on **13.03.2019.**

(S. D. Dubey)
Technical Member

Js/kt

(Justice Manjula Chellur)
Chairperson